Written Answers to		[27 April, 2015]	Unstarred Questions	303
1	2	3	4	
21.	Punjab	425	413	
22.	Rajasthan	14,646	12,755	
23.	Sikkim	296	223	
24.	Tamil Nadu	1,983	1,948	
25.	Tripura	1,903	1,650	
26.	Uttar Pradesh	12,689	11,129	
27.	Uttarakhand	1,254	736	
28.	West Bengal	13,784	11,836	
	TOTAL	145,012	107,263	

The details of balance eligible unconnected habitations are being reconciled by the States.

National rural development training authority

396. SHRI RAVI PRAKASH VERMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Central Government proposes to set up National Rural Development Training Authority to evolve a new educational and training methodology for rural development and improving the livelihood of rural folk;
 - (b) if so, the details and the present status thereof;
- (c) the responsibilities proposed to be assigned to the proposed authority to ensure the rural development and improve rural livelihood; and
 - (d) by when final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT) : (a) No Sir.

(b) to (d) Do not arise.

Release of funds under PMGSY

- $397.\ SHRI\ S.THANGAVELU$: Will the Minister of RURAL DEVELOPMENT be pleased to state:
 - (a) whether many State Governments have reported that they have not received